NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No.63/560(6)/NCLT/AHM/2017(New) Gujarat High Court C.P. No. 543 of 2016(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.07.2017</u>

Name of the Company:

Shobhashree Spinners Pvt. Ltd. & Anr.

V/s.

Registrar of Companies, Ahmedabad

Section of the Companies Act:

Sections 560(6) of the Companies Act, 1956

5.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Dr. (h.c) CS Shippi Thepar PCS Shabershivee Shippi Thepar PCS Spinner put Spinner put

2. vipal B. 3019 nKi company Uni.

Registrar. Contravier, Gujaral.

ORDER

Learned PCS Ms. Shilpi Thappar present for Petitioner. Learned Company Prosecutor Mrs. Vipal Solanki present for Registrar of Companies.

Affidavit of proof of service of notice to ROC and shareholders filed by learned PCS for Petitioner.

None appeared for shareholders.

ROC requested time to file reply. ROC shall file reply within one week.

List the matter on 28.07.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of July, 2017.